विवरण लंबित यस मामलों की राज्य सरकारों द्वारा पुनरीक्षा का राज्य-बार भ्यीरा

被	शासित क्षेत्र का नाम	पुनरीक्षित तथा उन मामलों की संख्या जिन्हें या ती रद्द/ वापस लिया गया, फाइल किया गया या जिनसे टाडा प्रावधानों की हटा लिया गया।	उन व्यक्तियों की संख्या जिनके
1.	आन्ध्र प्रदेश	502	208
2.	अरूणाचल प्रदेश	RT 16	15
3.	असम	1844	2229
4.	बिहार	59	⁶ 754
5.	गुजरात	310	708
6.	गोवा		
7.	हरियाणा	67	47
8.	हिमाचल प्रदेश	1	
9.	जम्मू और कश्म	ीर 48 65	23
10.	कर्नाटक	22	51
11.	केरल		
12.	मणिपुर	537	92
13.	मध्य प्रदेश	134	90
14.	महाराष्ट्र	339 (2	272) 507
15 .	मेघालय	7	
16.	पंजाब	422	3919
17.	राजस्थान	60	87
18.	तमिलनाडु	16	51
19.	उत्तर प्रदेश	201	376
20.	पश्चिम बंगाल		
21.	चंड़ीगढ़ प्रशासन	5	8
22.	राष्ट्रीय राजधानी	क्षेत्र	
	दिल्ली	836	451
		10176	8516

ISD/STD/PCOs Allotted in Nalgonda and Warangal Districts in Andhra Pradesh

- 3141. SHRI V. HANUMANTHA RAO: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the number of ISD/STD/PCOs allotted for Nalgonda and Warangal districts in 1995-96 in Andhra Pradesh;
- (b) the number proposed to be released for Warangal and Nalgonda districts under the ISD/STD/PCO category in 1996-97;
- (c) whether applications have been invited from unemployed youths in this regard; and
 - (d) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VERMA): (a) Number of STD/ISD/PCOs allotted during 1995-96 in Nalgonda and Waranga! districts are 78 and 101 respectively.

- (b) Number of STD/ISD/PCOs proposed to be allotted during 1996-97 in Warangal and Nalgonda districts are 200 and 60 respectively subject to expansion of capacity of telephone exchanges in these districts.
- (c) No, Sir, The applications, will be invited at the time of expansion of telephone exchange capacity at the two places.
- (d) Does not arise in view of reply to part (C) above.

Implementation of Revised Scale of Grande-I Officers of the NCT of Delhi

- 3142. SHRI GHUFRAN AZAM: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the reasons for non-implementation of the revised scale of Grade-I Officers of the NCT.of Delhi from Rs. 1640-2900/- to Rs. 2000-3200/- which was revised by his Ministry with concurrence of the Government of Delhi in March, 1996;
- (b) the name of the authority which is responsible for non-implementation of the revised scale so far;